202 Written Answers to

Sl. No.	Components under TADF Scheme	Funding Support
1	Direct Technology Acquisition	Reimbursement of 50% of technology transfer fee or ₹ 20.00 lakhs, whichever is lower.
2.	Indirect Technology Acquisition <i>i.e.</i> through Patent Pool	Subsidy of 50% of the mutually agreed value or ₹ 20.00 lakhs, whichever is lower.
3.	Subsidy for Manufacturing Equipment/Technology	Subsidy upto 10% of capital expenditure (on procuring plant and machinery) and 5% interest reimbursement of the nominal interest charged by the lending agency, subject to a maximum of ₹ 50.00 lakhs.
4.	Incentive scheme for Green Manufacturing	Energy, Environmental and Water Audits for industrial/institutional units—
		• The MSME is eligible for a grant of 25% of audit fee subject to a maximum of ₹ 1.00 lakh and subject to actual improvements made and certified by the approved auditor.
		Waste water treatment—
		• MSMEs practicing Zero Water Discharge (ZWD) will be eligible for 10% one-time capital subsidy, subject to maximum of ₹ 2.00 lakhs, on the relevant equipment/systems subject to actual usage for one year.
		Green buildings-
		• The unit/facility is eligible for ₹ 2.00 lakhs of incentive for constructing Green Building.

Special incentives and schemes for women entrepreneurs

1544. DR. PRADEEP KUMAR BALMUCHU: SHRI N. GOKULAKRISHNAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that Government is contemplating on providing special schemes, incentives and concessions to women entrepreneurs under MSME Schemes:
 - (b) if so, the details thereof; and
 - (c) the details of the relaxation being offered to facilitate women entrepreneurs?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) Yes, Sir.

(b) and (c) Tread Related Entrepreneurship Development Assistance TREAD Scheme envisages economic empowerment of women. Under this Scheme financial loans are provided by Nationalized Banks and grants by Government of India upto of 30% of the loan subject to maximum limit of ₹ 30.00 Lakh through NGOs for capacity building and for undertaking self-employment ventures by women in non-farm activities.

Coir Board a statutory body under Ministry of MSME is implementing Mahila Coir Yojana (MCY) for empowering women in the country by giving training and coir processing equipments. This is a 100% women oriented programme intended to provide self employment to the rural women artisans in coir producing regions. The scheme envisages distribution of motorized rats/motorized traditional rats and other coir processing equipments, which can be operated by women, at 75% subsidy after imparting training with a duration of 2 months subject to a maximum amount of ₹ 7500/-. The training under MCY are conducted through all training Centres of the Board. During the training period, the women artisans are given stipend amounting to ₹ 1000 per month. The scheme is prevalent in coir producing Coastal States such as Kerala, Tamil Nadu, Karnataka, Andhra Pradesh, Telangana, Odisha, Lakshadweep, Maharashtra, Gujarat, Pondicherry, Aadaman and Nicobar Islands, West Bengal and NE Region.

Under Entrepreneurship Development Programme (EDP) Scheme: 20% of total targets of EDPs are conducted exclusively for weaker sections of the society that includes women with a stipened of ₹ 500/- per month per candidate under the promotional package for Micro Small Enterprises (MSEs). No fee is charged from the women candidate under this programme.

Under MSME Cluster Development Programme (CDP) Scheme:

(i) GoI grant will be 90% for Common Facility Centres (CFCs) with more than 50% of women owned units whereas it is only 70% for others. The cost of project includes cost of Land (subject to max. of 25% of Project Cost), building, pre-operative expenses, preliminary expenses, machinery and equipment, miscellaneous fixed assets, support infrastructure such as water supply, electricity and margin money for working capital.

Unstarred Questions

- (ii) Exhibition Centres by Associations of Women Entrepreneurs: The GoI assistance shall also be available to Associations of Women Entrepreneurs for establishing exhibition Centres at Central places for display and sale of products of women owned micro and small enterprises @ 40% of the project cost. The GoI contribution will be towards furnishings, furniture, fittings, items of permanent display, miscellaneous assets like generators, etc.
- (iii) Under Infrastructure Development: GoI grant will be 80% for projects (Project cost ₹ 10 cr) in which more than 50% units are owned by women entrepreneurs. Whereas it is only 60% for others.

Impact of demonetisation on MSME units

1545. SHRI KAPIL SIBAL: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that several MSME units closed their operations in November and December 2016, if so, the details thereof;
- (b) whether the Ministry has conducted any assessment on the impact of demonetisation on MSME units, if so, the details thereof, if not, the reasons therefor, and
- (c) the State/UT-wise details of MSME units where the work force was laid off post demonetisation?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) No such information on several Micro, Small and Medium Enterprises (MSME) as having closed their operations in November and December, 2016 is available with this Ministry.

- (b) No, the Ministry of MSME has not conducted any independent assessment of the impact of demonetisation on MSME Sector. However, during the phase of Demonetisation, this Ministry held several meetings with various MSME Associations. The Ministry of Finance was apprised about the same.
- (c) The information on MSME units where the work force was laid off post demonetisation is not available with this Ministry.